

**CENTRAL ADMINISTRATIVE TRIBUNAL  
ERNAKULAM BENCH**

O.A.No.27/11

Thursday this the 22<sup>nd</sup> day of March 2012

**C O R A M :**

**HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

K.V.Mani,  
S/o.Velayudhan,  
Rtd.Gang Mate, Southern Railway.  
Residing at Karikkathadathil House,  
Marithazhom P.O., Kaniramattom.

...Applicant

(By Advocate Mr.P.C.Sebastian)

**V e r s u s**

1. The Senior Divisional Personnel Officer,  
Southern Railway, Thiruvananthapuram.
2. The Senior Divisional Finance Manager,  
Southern Railway, Thiruvananthapuram.
3. Union of India represented by the General Manager,  
Southern Railway, Chennai. ....Respondents

(By Advocate Mr.V.V.Joshi)

This application having been heard on 22<sup>nd</sup> March 2012 this Tribunal  
on the same day delivered the following :-

**O R D E R**

**HON'BLE Ms.K.NOORJEHAN, ADMINISTRATIVE MEMBER**

When the case came up for hearing today, counsel for the applicant  
has stated that the applicant has received a copy of the Annexure R-1  
(Revised Pension Payment Order). Since the relief prayed for has already  
been granted nothing more survives in this OA. It is, accordingly, closed.

(Dated this the 22<sup>nd</sup> day of March 2012)

  
**K.NOORJEHAN**  
**ADMINISTRATIVE MEMBER**

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